

(b) if so, the details and reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) (a) and (b). Grant under the Scheme of "Assistance to Voluntary Agencies Working in the field of Adult Education" is given on project basis. The Mutual Aid Society was sanctioned two projects, one for running 10 libraries and the other for running 50 adult education centres in the resettlement colonies of Delhi during 1976-77 and 1977-78 respectively. These projects have been completed according to the report of the Society but their accounts have not yet been settled as the organisation has not furnished audited accounts of the two projects as per the prescribed procedure. Request for continuation of the projects has been received and is under consideration.

**Demands of Class IV Employees of I.C.A.E., New Delhi**

7072 SHRI C. R. MAHATA;  
SHRI HUKAM CHAND  
KACHWAI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state,

(a) whether Class IV employees of the Indian Agricultural Research Institute held a noisy demonstration on 13-3-1979 before Krishi Bhavan, New Delhi to press their various demands;

(b) if so, the details thereof and action taken so far to accede to their demands; and

(c) if no action taken to accede to their demands, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir. About 250 to 300 employees (supporting staff) of the IARI came in a procession to Krishi Bhavan on 13th March 1979, shouted slogans and squatted outside Krishi Bhavan throughout that day.

(b) The main demands of the supporting staff of the Institute relate to abolition of the grade of Rs 200-250, introduction of a new scale of Rs. 260-430 and promotion of the staff on the basis of 5-yearly assessment of their work.

The demands of the employees were discussed with representatives of the Bhartiya Krishi Karamchari Sangh by Secretary, ICAR, D.G., ICAR and a Sub-Committee of the Standing Finance Committee of ICAR Society. The demands were also taken up for consideration and decision at the levels of the Governing Body and President of the Council.

(c) It has not been found possible to accept the demands of the supporting staff for the following reasons:—

(1) The position of the ICAR staff in the matter of pay scales is far better than that of comparable staff in the Central Government. While there are six pay scales for such staff in Government, there are only four scales in ICAR. Also, in Government each post has to be created separately while in the ICAR the ratio 8:4:2:1 has been introduced for the four grades.

(2) As a result of improvements made in the salary scales and method of creation of posts for the supporting staff in the ICAR Institutes, the following promotions have been made by the ICAR with effect from 13th July 1978:

| Category                    | No. of posts prior to 13-7-78 (Before re-structuring) | No. of posts after 13-7-78 (after re-structuring) | Net     |
|-----------------------------|---|---|---------|
| (I) Rs. 196—232 . . . . .   | 7366  | 5067  | (-)2299 |
| (II) Rs. 200—250 . . . . .  | 1117  | 2533  | (+)141  |
| (III) Rs. 210—290 . . . . . | 983   | 1267  | (+)284  |
| (IV) Rs. 225—308 . . . . .  | 34  | 633   | (+)599  |
|                             | 9500  | 9500  |         |

It will be seen that as against only 34 posts which existed in the scale of Rs. 225—308 prior to 13th July 1978, there are now 633 posts in this scale. It is not possible to give a higher scale of Rs. 260—430 or introduce the system of five-yearly assessment for the supporting staff in the ICAR Institutes, since such a scale or system of periodical assessment does not exist in Government of India for this category of staff.

#### Agricultural Research Institutes in Purnea, Bihar

7073. SHRI HALIMUDDIN AHMED: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are proposing to start some Agricultural Research Institutes in Purnea District of Bihar to promote agriculture in that area; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) There is no proposal to start Agricultural Research Institute in Purnea district of Bihar.

(b) Agricultural Universities at the State-level have been entrusted with the responsibility for state-wide agricultural research, education and extension education in sixteen States. Thus in Bihar, Rajendra Agricultural University is responsible for organising need-based agricultural research in the State. However, the ICAR by way of complementing the efforts of the Agricultural Universities provide financial support and the technical guidance for research under the frame work of the All India Coordinated Research Projects. In so far as Purnea District is concerned there are two centres of research in Kathiar region doing research on Oilseeds and Jute. The centres working on different aspects and located outside Purnea District but within similar Agroclimatic region are supposed to cater to the needs of Purnea District.

#### Area Under Second Cropping Scheme

7074 SHRI SUSHIL KUMAR DHARA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many acres of cultivable land in India is utilised for second cropping; and